

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 09.05.2019

ORDER NO. 113 of 2019

Hon'ble President is pleased to partially modify the **order no. 105 of 2019 for CESTAT Delhi** to the extent indicated below:-

On 10.05.2019 at 10.30 a.m. Shri C.L. Mahar, Hon'ble Member (Technical) and Ms Rachna Gupta, Hon'ble, Member (J) will hear Excise, Customs and Service Tax Division Bench matters.

On 10.5.2019 at 10.30 a.m. Ms. Archana Wadhwa, Hon'ble Member (J) will hear Single Member Bench matters as notified.

On this day Hon'ble President will do chamber work.

By Order



(Bineesh Kumar K.S)
Registrar

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Dy. Registrar